

ITEM NO.115

COURT NO.4

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 14080/2015

UTTAR PRADESH STATE ROAD TRANSPORT
CORPORATION & ANR.

Appellant(s)

VERSUS

SMT. ARCHANA TIWARI . & ORS.

Respondent(s)

Date : 24-08-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Appellant(s) Ms. Garima Prashad, Sr. Adv.
Mr. Nishit Agrawal, AOR
Mr. Shadab Khan, Adv.
Ms. Kanishka Mittal, Adv.
Ms. Vanya Agrawal, Adv.

For Respondent(s) Mr. S. R. Setia, AOR

UPON hearing the counsel the Court made the following
O R D E R

List after two weeks.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR